

**OFFICE OF THE DISTRICT JUDGE,
UTTAR DINAJPUR AT RAIGANJ
ENGLISH DEPARTMENT**

Order No. 201

Dated : 07.10.2021

It is notified for all concerned that all the Courts and Offices of Uttar Dinajpur Judgeship are functioning in physical, virtual and hybrid mode with effect from 13.09.2021 in terms of Order No. 181 dated 10.09.2021 duly conveyed vide Memo No. 2211 (42)/G and 2212 (22)/G both dated 10.09.2021 since issued in obedience to the direction of the Hon'ble Covid Committee, High Court, Calcutta taken/adopted in the meeting dated 09.09.2021 and subsequently approved by the Hon'ble Chief Justice (Acting) as conveyed through letter no. 3837-RG dated 09.09.2021 issued by the Ld. Registrar General, High Court, Calcutta.

Now, the Ld. Registrar General, Hon'ble High Court, Calcutta vide letter No. 4247-RG dated 07.10.2021 has conveyed the decision of the Hon'ble Covid Committee, High Court, Calcutta taken/adopted in the meeting held on 04.10.2021 and subsequently approved by the Hon'ble Chief Justice (Acting) in respect of the modalities of the functioning of the District Courts which is as follows-

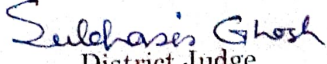
"...that the subordinate judiciary will continue to function in the same manner as they are functioning presently, until further decision is taken."

Under such circumstances and in compliance with the aforesaid direction of the Hon'ble Court, it is hereby notified for all concerned that all the Courts and Offices of Uttar Dinajpur Judgeship **shall continue to function in the same manner as they are functioning presently in terms of Order No. 181 dated 10.09.2021.**

Rest of the operating part of Order No. 181 dated 10.09.2021 shall remain enforced.

Upload the order to the official website of the Judgeship.

Inform all concerned.


District Judge,
Uttar Dinajpur at Raiganj

Copy forwarded for information and taking necessary action to :-

- 1) The Office of the District Judge, Uttar Dinajpur at Raiganj
- 2-3-4-5) The Additional District & Sessions Judge, 1st/2nd, Raiganj/Islampur
- 6-7-8-9) The Additional District & Sessions Judge, FIC, 1st/2nd, Raiganj/Islampur
- 10-11) The Civil Judge, Sr. Division-cum-Assistant Sessions Judge, Raiganj/Islampur
- 12) The Chief Judicial Magistrate, U/D at Raiganj
- 13-14) The Chairman, SDLSC, Islampur/The Secretary, DLSA, Raiganj
- 15-16) The ACJM, Raiganj/Islampur
- 17-18-19-20) The Judicial Magistrate, 1st/2nd, Raiganj/Islampur.
- 21) The Civil Judge, Jr. Divn, Addl. Court-cum-JM, Raiganj
- 22) The Principal Magistrate, JJB, Raiganj
- 23-24) The Civil Judge, Jr. Division, Raiganj/Islampur
- 25) The Civil Judge, Jr. Division, Probationary, Islampur
- 26-27-28-29-30-31-32-33-34-35) The Judge-in-charge of Accounts/Nezarat/Copying Civil/Criminal DRR Forms & Stationery, Civil Courts, Raiganj/Islampur
- 36-37) The Nodal Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj/Islampur.
Report of compliance is requested by return mail.
- 38) The System Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj.
He is asked to upload the instant order to the official website of the Judgeship.
- 39-40) The Court Inspector, District Sadar at Raiganj/Islampur Sub-division
- 41-42) The GRO, Raiganj/Islampur

Sulchasis Ghosh
District Judge,

Uttar Dinajpur at Raiganj

Memo No. 2542 (22)/G

Dated : 07.10.2021

Copy forwarded for information and taking necessary action to :-

- 1) The District Magistrate, Uttar Dinajpur
- 2-3) The Superintendent of Police, Raiganj Police District/Islampur Police District
- 4) The CMOH, Uttar Dinajpur
- 5-6) The Superintendent, District /Sub-Divisional Correctional Home, Raiganj/Islampur
- 7-8-9-10) The President/Secretary, District/Sub-divisional Bar Association, Raiganj/Islampur.
- 11-12-13-14-15-16) The PP/Spl. PP/Addl. PP, Uttar Dinajpur/APP, Raiganj/Islampur
- 17-18) The GP/Addl. GP, UD, Raiganj/Islampur
- 19-20-21-22) The President/Secretary, District/Sub-Divisional Law Clerks' Association, Raiganj/Islampur.

Sulchasis Ghosh
District Judge,

Uttar Dinajpur at Raiganj